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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 654/2019, I.A. 11421/2020

MR. ANIL RATHI

..... Plaintiff

Through: Mr. Sagar Chandra, Ms. Srijan Uppal,

Ms. Mehek Dua and Mr. R.K.

Rajwanshi, Advs.

versus

SHRI SHARMA STEELTECH (INDIA) PVT.LTD. & ORS.

.... Defendants

Through: Mr. Tanmaya Mehta and Mr. Subhash

Chawla, Advs. for Defendant Shrivats

Rathi.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

% 04.12.2020

This matter is being heard through video-conferencing.

I.A. 11421/2020

This is an application on behalf of the defendant No.8 and the same is primarily directed against the plaintiff.

Issue notice. Mr.Sagar Chandra, Advocate accepts notice for the plaintiff / non-applicant.

Reply be filed within four weeks. Rejoinder thereto, if any, be filed within two weeks thereafter.

List on the date fixed i.e. January 25, 2021.

V. KAMESWAR RAO, J

DECEMBER 04, 2020/*aky*